

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2024 in MAC App./12/2024/(Filing No.)

THE NEW INDIA ASSURANCE CO. LTD. APPLICANT
VERSUS

SUKMIT THAPA RESPONDENT

Date: 20.03.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Dipayan Roy, Advocate.
Mr. Anirudh Gupta, Advocate.

For Respondent

O R D E R

I.A. No.02 of 2024 is an application filed by Mr. Dipayan Roy, Learned Counsel submitting therein that he is an empanelled lawyer of the Insurance-Company and as per his request Advocate Mr. Anirudh Gupta is assisting him.

Considered, the application is taken on record and I.A. No.02 of 2024 disposed of accordingly.

Issue Notice to the Respondent.

Requisites be filed within three days.

List on 23-04-2024.

Judge
20.03.2024